

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 04th January, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) (M.A.No.498/17)	Collector, Jabalpur Vs Akhil Bhartiya Vidhyarthi Parishad Akhil Bhartiya Vidarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 106/2015(CZ) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR COMPLIANCE				
4.	Original Application No. 143/2015(CZ) (M.A.No.1066/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	
5.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 03-01-2019 shall be adjourned to 04-02-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in